

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/948/2022 in Company Petition IB/226/2022</b>
<b>NAME OF THE COMPANY</b>	<b>V Samba Siva Rao</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India Stressed Assets Management Branch-II</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>V Samba Siva Rao</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

The Counsel for the Petitioner reports ready. At request of the Counsel for the Personal Guarantor, post on 12.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**